

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1799
ANSWERED ON:28.11.2001
TRAINING FOR SC/ST/OBC
SHAMSHER SINGH DULLO

Will the Minister of PLANNING be pleased to state:

- (a) Whether the Government selects/sponsors/nominates/deputes officers for training to the reputed Foreign Institutions for improving their academic, managerial, technical and administrative capabilities in various fields and disciplines where in some cases cost of such training are borne by the sponsoring countries/agencies under bi-lateral/international agreements;
- (b) If so, the number of persons from Ministry of Planning who underwent such short/long terms training courses during each of the last three years;
- (c) The number of SCs, STs and OBCs among them and their percentage; and
- (d) The details of `special provisions` made for ensuring adequate representation to SCs, STs and OBCs for availing such opportunities as provided under Article 46 of the Constitution in the absence of which historical educational handicaps suffered by them as well as deep rooted social prejudices prevailing against them may deprive them their due share in such opportunities?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINIS STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SHRIMATI VASUNDHARA RAJE)

(a) Yes sir.

b) & c) The information is as under:-

Year	Total Number of officers	SC-ST-OBC among them	Percentage
1998	16	0-2-0 = 2	12.50
1999	08	2-0-1 = 3	37.50
2000	06	2-0-0 = 2	33.33

(d) The Ministry of Planning is not the nodal Ministry for training matters. The nominations for various training programmes in response to various programme announcements are done on the basis of seniority, technical qualifications, age restriction and relevant experience required by the course conducting country/organization. This criterion is being followed uniformly for SCs/STs/OBCs as well as other officers while making nominations. However, names of suitable officers belonging to SCs/STs/OBCs are forwarded in sufficient numbers to ensure their due representation. The selection of the candidates finally depends upon the course conducting institution.